

(d) the profit earned by CIL during the said period; and

(e) the time by which the return of the investment made in the Coal India Limited is possible on the basis of average yearly profit of the last three years?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI AJIT PANJA): (a) and (b). The investment made by the Government of India in Coal India Limited (CIL) during each of the last three years is as follows: (Rs.in crores)

| | 1991-92 | 1992-93 | 1993-94 |
|--------|---------|---------|---------|
| Loan | 70 | 274 | 337 |
| Equity | 277 | 96 | NIL |
| Total | 347 | 370 | 337 |

(c) The off-take of coal and its value during the aforesaid period is as under:

| | 1991-92 | 1992-93 | 1993-94 |
|----------------------|---------|---------|---------|
| Off-take (M.T.) | 198.17 | 208.38 | 216.53 |
| Value (Rs.in crores) | 6009.42 | 7560.25 | 8883.24 |

(d) The profit earned by CIL during the last 3 years is as under:

| | 1991-92 | 1992-93 | 1993-94 |
|----------------|---------|---------|---------|
| (Rs.in crores) | 167.07 | 291.27 | 400.32 |

(e) Considering the quantum of accumulated losses incurred by CIL during the past, it is not possible to predict the time by which returns of investment made in CIL by the Government of India shall be possible.

[English]

Kannada Programmes On DD.

2595. SHRI K.G.SHIVAPPA:
SHRI V.KRISHNA RAO:
SHRI C.P.MUDALA GIRIYAPPA:

Will the Minister of INFORMATION AND BROADCASTING be please to state the percentage of time allotted to Kannada programmes on Delhi Doordarshan vis a via programmes of other languages?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K.P. SINGH DEO): No specific time has been allotted for programmes to be telecast in a particular language by Doordarshan Kendra Delhi.

Flood Control and Sea Erosion

2596. SHRI DATTATRAYA BANDARU: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Government of Andhra Pradesh has sent any scheme to the Union Government for control of flood and sea erosion in the State for approval;

(b) if so, the details thereof; and

(c) the action taken by the Union Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.V.RANGAYYA NAIDU): (a) to (c). Union Government has not received any proposal for flood control from Government of Andhra Pradesh. However, a proposal on sea erosion for protection of Uppada Beach near Kakinada Port received from Government of Andhra Pradesh in 1990-91 was examined and sent to the Government of Andhra Pradesh for carrying out necessary modifications.

Godavari River

2597. PROF. UMMAREDDY VENKATESWARLU): Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Central Water Commission has studied the topographical characteristics of the catchment area of river Godavari; and

(b) if so, the details of studies conducted on the topography of catchment areas in the forest areas of West and East Godavari districts of Andhra Pradesh?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.V. RANGAYYA NAIDU): (a) No, Sir.

(b) Does not arise

2598. SHRI S.M. LAL JAN BASHA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Government are considering joint ventures in oil exploration in the Krishna -Godavri Basin of Andhra Pradesh;

(b) If so, whether any foreign companies have expressed interest in this regard; and

(c) If so, the numbers of blocks proposed to be Offered?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA): (a) Yes, Sir.

(b) The last date for receipt of bids is 15th September, 1995. No bid has been received so far.

(c) One block in Krishna Godavri offshore basin has been offered.